

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:382
ANSWERED ON:25.11.2014
STUDY ON MENTALLY RETARDED PERSONS
Muddahanumegowda Shri S.P.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to conduct a detailed study regarding the conditions of mentally retarded persons in consultation with the State Government;
- (b) if so, the details thereof;
- (c) whether the Government is considering a suitable law for guardians of mentally retarded persons to furnish the information regarding the health conditions and family details; and
- (d) if so, the details thereof;

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) & (b) There is no such proposal under consideration of the Government at present.
- (c) & (d) The Government has introduced the Rights of Person with Disabilities Bill, 2014 to repeal the Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995 in the Rajya Sabha on 07.02.2014, which inter-alia proposes provisions relating to limited guardianship for persons with disabilities.